

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-50/1997/3362/A

From :- Shri Gautam Baruah,  
Registrar (Vigilance),  
Gauhati High Court,  
Guwahati

To,  
Smti. Arunima Deka,  
Principal Judge, Family Court,  
Barpeta.

Dated Guwahati, the 23<sup>rd</sup> September, 2020.

Sub:- **Casual leave.**

Ref:- Your letter No. F.C.(B)/2020/303 dtd. 16.09.2020.

Madam,

With reference to the above, I am directed to inform you that your prayer for casual leave for two days on 18.09.2020 & 19.09.2020 with station leave permission, with your official vehicle, at your own cost, from the evening of 17.09.2020 till the morning of 21.09.2020, has been granted.


Yours faithfully,

sd/-

**REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-50/1997/33631A, dated 23.9.2020**  
Copy to:

1. ✓ The Project Manager, Gauhati High Court

  
**REGISTRAR (VIGILANCE)**

Ratan